

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (Special Bench)

Item No.105

New IA-1284/2023

In

IB-183(ND)/2018

IN THE MATTER OF:

M/s. Air Shagoon (Network) Pvt. Ltd.

... **APPLICANT/PETITIONER**

Vs.

M/s. Associated Trade Logistics Pvt. Ltd.

... **RESPONDENT**

SECTION

U/s 9 IBC code 2016

Order delivered on 06.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Liquidator : Adv. Varun Sharma, Adv. Vanshika Gupta and
Adv. Shivam Goel

ORDER

New IA-1284/2023:-

This is the Final Report of the Corporate Debtor as per Regulation 45 of the IBBI (Liquidation Process), Regulations, 2016. The same is taken on record, subject to just exceptions.

IA disposed of.

Sd/-

**(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**